

BEFORE THE NATIONAL GREEN TRIBUNAL AT KOLKATA

Original Application No 62 of 2024

BHAGABAT SAHOO & OTHERS

APPLICANTS

VERSUS

STATE OF ODISHA & ORS ...

RESPONDENTS

ADDITIONAL AFFIDAVIT WITH PROOF OF SERVICE

I, Manoj Kumar Das S/o Bijay Kumar das Aged about 44years, At/Po- Anandpur, Ps- Dhamnagar, Dist- Bhadrak, 756117 do hereby solemnly affirm and declare as under:

1. That I am one of the Applicants in the above mentioned application and I am fully conversant with the facts and circumstances of the case and authorized by other applicants to swear this affidavit.
2. That the applicant has sought information relating to environment clearance for Utteipur Sand Source from Tahasildar to which only the DEIAA Bhadrak proceeding dated 22/09/2018 was furnished to the applicant which is annexed with the OA in page 91 to 94.
3. It is further submitted that the same proceeding is void-ab-initio for the reason the same proceeding is after the order dated 13/09/2018 passed in Satendra Pandey where in it was held that the DEIAA is not competent to grant Environment Clearance.
4. It is submitted that the Copy of OA , Order and Notice has been served on the private respondent through speed post on 19/04/2024 and delivered on 22/04/2024. Copy of Proof of service is annexed here with as ANNEXURE-1

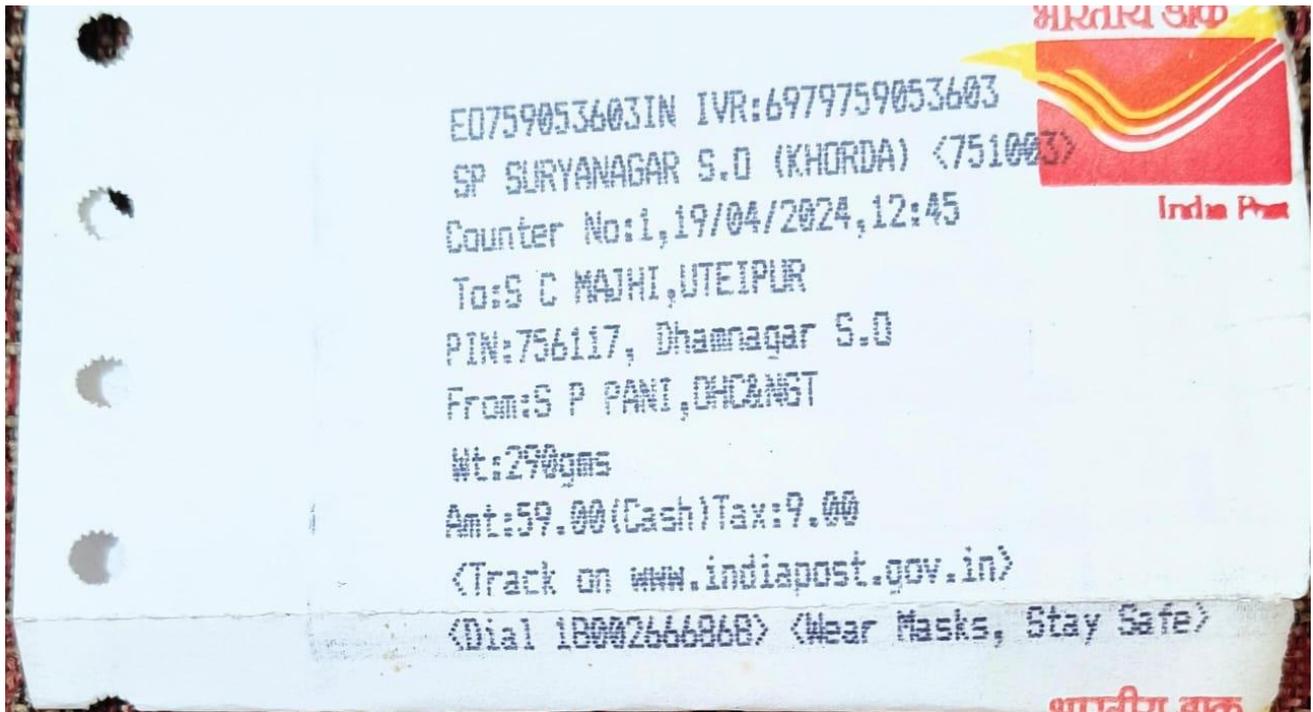
APPLICANT THROUGH



ADVOCATE

ANNEXURE-1

| Booked At | Booked On | Destination Pincode | Tariff | Article Type | Delivery Location | Delivery Confirmed On |
|---|---------------------|-------------------------|---------------------------|-------------------|-------------------|-----------------------|
| Suryanagar S.O (Khorda) | 19/04/2024 12:40:17 | 756117 | 59.00 | Inland Speed Post | Dhamnagar S.O | 22/04/2024 17:26:44 |
| Event Details For : EO759053603IN | | | | | | |
| Current Status : Item Delivered(Addressee) | | | | | | |
| Date | Time | Office | Event | | | |
| 22/04/2024 | 17:26:44 | Dehurianandapur B.O | Item Delivered(Addressee) | | | |
| 22/04/2024 | 11:48:50 | Dhamnagar S.O | Item Bagged | | | |
| 22/04/2024 | 11:48:50 | Dhamnagar S.O | Dispatched to BO | | | |
| 22/04/2024 | 11:48:50 | Dhamnagar S.O | Item Dispatched | | | |
| 22/04/2024 | 10:27:49 | Dhamnagar S.O | Item Received | | | |
| 22/04/2024 | 02:47:31 | Balasore ICH | Item Dispatched | | | |
| 22/04/2024 | 01:46:15 | Balasore ICH | Item Bagged | | | |
| 21/04/2024 | 21:28:31 | Balasore ICH | Item Received | | | |
| 21/04/2024 | 04:21:18 | Balasore ICH | Item Bagged | | | |
| 20/04/2024 | 19:17:27 | Balasore ICH | Item Received | | | |
| 20/04/2024 | 02:53:44 | Bhubaneswar NSH | Item Dispatched | | | |
| 20/04/2024 | 00:11:31 | Bhubaneswar NSH | Item Bagged | | | |
| 19/04/2024 | 18:11:55 | Bhubaneswar NSH | Item Received | | | |
| 19/04/2024 | 15:35:21 | Suryanagar S.O (Khorda) | Item Dispatched | | | |
| 19/04/2024 | 15:33:03 | Suryanagar S.O (Khorda) | Item Bagged | | | |
| 19/04/2024 | 12:40:17 | Suryanagar S.O (Khorda) | Item Booked | | | |



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RESPONDENTS

AFFIDAVIT

04 MAY 2024

I, Manoj Kumar Das S/o Bijay Kumar das Aged about 42 years, At/Po- Anandpur, Ps- Dhamnagar, Dist- Bhadrak, 756117 do hereby solemnly affirm and declare as under:

- 1. That I am one of the Applicants in the abovementioned application and I am fully conversant with the facts and circumstances of the case and authorized by other applicants to swear this affidavit.
- 2. That I have read over the contents of the accompanying affidavit and the same is true and correct and is drafted on my instruction.

IDENTIFIED BY
A. Reddy
ADVOCATE

Manoj Kumar Das
DEPONENT

VERIFICATION

I, do hereby solemnly affirm verify that the contents of the above application are true and correct to the best of my knowledge and belief and nothing material has been concealed there from. Verified at *Bhubaneswar* on *04 MAY 2024*



The above named deponent(s) being duly identified by *B. S. Agre* Advocate, Bhubaneswar. Appears before me on *04 MAY 2024* at *Bhubaneswar* on oath the contents of this affidavit are true to the best of their knowledge and belief.

Manoj Kumar Das
VERIFICANT

Janmejay Rautray
NOTARY PUBLIC OF ODISHA
BHUANESWAR
REGD. NO. ON-86/2012
Mob. No. - 9337121273

Deponent(s) *Manoj Kumar Das* Notary, Bhubaneswar *Janmejay Rautray*